

সংখ্যাভুক্ত নম্বৰ ক-১২

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : LEGISLATIVE BRANCH

NOTIFICATION

The 24th March, 1986

No.LGL. 5/86/43.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

## ASSAM ACT No.III OF 1986

(Received the assent of the Governor on 23rd March 1986)

## THE ASSAM APPROPRIATION (No.II) ACT, 1986

An

Act

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 1985-86.

Be it enacted by the Assam Legislative Assembly in the Thirty-seventh Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No. II) Act, 1986.

Withdrawal of Rs. 50,60,38,100 from and out of the Consolidated Fund of the State of Assam for the financial year 1985-86. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of fifty crores sixty lakhs thirty-eight thousand and one hundred rupees towards defraying the several charges which will come in course of payment during the financial year, 1985-86 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

## THE SCHEDULE

( See Sections 2 and 3 )

(1) Grant No./ Appropriation	(2) Services and purposes	(3) Sums not exceeding		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
11 Transport Services	Revenue	70,00,000	—	70,00,000
	Capital	2,00,00,000	—	2,00,00,000
15 Civil Secretariat and Attached Offices.	Revenue	2,20,000	—	2,20,000
18 Police	Revenue	3,28,37,300	2,73,200	3,31,10,500
21 Administrative and Functional Buildings.	Revenue	20,00,000	—	20,00,000
22 Fire Services	Revenue	50,00,000	—	50,00,000
24 Civil Defence and Home Guards.	Revenue	12,45,000	—	12,45,000
25 Guest Houses, Government Hostels, etc.	Revenue	7,81,500	—	7,81,500
31 Education	Revenue	12,59,94,000	—	12,59,94,000
	Capital	50,00,000	—	50,00,000

SCHEDULE — contd.

(1) Grant No./ Appropriation	(2) Services and purposes	(3) Sums not exceeding			
		Voted by Assembly	Charged on the Consol- dated Fund	Total	
		Rs.	Rs.	Rs.	
32	Art and Culture	Revenue	36,28,400	...	36,28,400
34	Medical and Public Health.	Revenue	2,97,39,000	15,700	2,97,54,700
		Capital	..	1,80,000	1,80,000
36	Housing Schemes	Capital	1,10,00,000	..	1,10,00,000
37	Residential Buildings	Revenue	30,00,000	..	30,00,000
38	Urban Development	Revenue	28,00,000	..	28,00,000
		Capital	96,00,000	...	96,00,000
40	Labour and Employment	Revenue	2,29,15,100	..	2,29,15,100
46	Freedom Fighters, Rajya Sainik Board, and Relief Programme, etc.	Capital	7,20,000	..	7,20,000
47	Natural Calamities	Revenue	15,82,62,000	..	15,82,62,000
49	Co-operation ... ..	Revenue	3,00,000	..	3,00,000
54	Agriculture ... ..	Capital	40,80,000	...	40,80,000
57	Soil and Water Conser- vation.	Revenue	10,00,000	...	10,00,000
58	Animal Husbandry and Veterinary.	Revenue	78,23,000	...	78,23,000
60	Fisheries .. ..	Capital	13,96,000	..	13,96,000
61	Forests .. ..	Revenue	1,15,20,000	..	1,15,20,000
66	Cottage Industries ..	Revenue	2,57,000	...	2,57,000
67	Mines, Minerals and Power	Capital	53,00,000	..	53,00,000
68	Flood Control	Capital	...	2,25,000	2,25,000
69	Roads and Bridges	Capital	2,17,55,000	1,70,900	2,19,25,900
73	Loans and Advances to Government Servants	Capital	1,00,00,000	...	1,00,00,000
Total		Revenue	41,63,22,300	2,88,900	41,66,11,200
		Capital	8,88,51,000	5,75,900	8,94,26,900
Grand Total			50,51,73,300	8,64,800	50,60,38,100

MD. SAADULLAH,  
Secretary to the Govt. of Assam,  
Legislative Department.